

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-BA-97-2020**

Dayashankar Sahu

... Applicant

Versus

State & Anr.

... Respondents

Shri K. Raikar, Advocate for the Applicant.

Shri M. Amonkar, Additional Public Prosecutor for the Respondents.

Shri Inderpal B. Singh, Advocate for the Intervenor.

Coram:- DAMA SESHADRI NAIDU, J.**Date:- 22 DECEMBER 2020****P.C. :**

It seems the complainant has filed an application to intervene. The applicant's counsel seeks time to go through that application.

2. Post the matter after vacation.

DAMA SESHADRI NAIDU, J.

NH